



GOVT. OF ASSAM GENERAL ADMINISTRATION DEPARTMENT

DISPUR ::: GUWAHATI-6

Block-A, 2nd Floor, JanataBhawn, gadassam2011@gmail.com,Gad.assam@gov.in

No .GAG(B).122/2020/66

Dated, Dispur, the 4th May, 2020

ORDER

Whereas, in pursuance of the Ministry of Home affairs , order issued vide No 40 -3/2020 –DM-1 (A) dated 1st May, 2020 on extension of National Lockdown by two weeks w.e.f. 4/5/2020 with new guidelines on the measures to be taken by Ministries /Departments of Government of India ,State / UT Governments and State / UT authorities for containment of COVID-19;

Whereas, the General Administration Department's order communicated vide no GAG (B) 122/2020/3 dated 21 st March , 2020 and GAG (B) 122/2020/24 dated 18th April, 2020 , issued in pursuance of Ministry of MHA's earlier instruction dated 17th March, 2020 and 15th April, 2020 respectively and ;

Whereas, the Govt of Assam's direction issued vide order no ASDMA.24/2020 / Part-I/43 dated 3rd May, 2020 ;

The State Government desires the Divisional Commissioners, Deputy Commissioners and SDO(Civil)s to follow scrupulously the new guidelines of Ministry of Home Affairs issued on 1st May, 2020 and Govt of Assam's direction issued by Assam State Disaster Management Authority on 3rd May, 2020 to carry out the functions of prescribed activities in their jurisdiction considering the ground situation and requirements.

Further the respective Heads of Assam Bhawans/Houses located at New Delhi, Kolkata, Chennai, Vellore, Shillong shall draw up their functioning plan as per the MHA's Guideline issued on 1st May, 2020 if required and the guidelines which may have been issued by the respective State Governments where Bhawans/ Houses are located.

This has the approval of Chief Secretary, Assam

(Dr. M. Angamuthu, IAS)

Commissioner & Secretary to the Government of Assam General Administration Department

Memo No GAG (B) 122/2020/66 - A

Dated, Dispur the 4th May, 2020.

Copy forwarded for information and necessary action to:

- 1. The Principal Secretary to Chief Minister, Assam, Dispur, Guwahati -781006.
- 2. All Divisional Commissioners
- 3. All Deputy Commissioners
- 4. All SDO (Civil)s
- 5. SO to Chief Secretary, Assam, Dispur, Guwahati -6.
- 6. The State Informatics Officer, NIC, Assam State Centre.
- 7. The DIPR, Assam, Guwahati-06 with a request to make a Press Release on this matter.
- 8. JRC, Chennai & Mumbai, Assam Bhawan /TADM, Kolkata and OSD, Assam Bhawan , Shillong.
- 9. The Director, Sainik Welfare, Assam.
- 10. PS to Principal Secretary, Assam Legislative Assembly, Dispur, Guwahati -6.
- 11. All PS to Ministers, Assam, Dispur, Guwahati -6.
- 12. All PS to Advisers to Chief Minister, Assam, Dispur, Guwahati -6.
- 13. All PS to Addl. Chief Secretaries to the Govt. of Assam, Dispur, Guwahati -6.
- 14. All PS to Principal Secretaries to the Govt. of Assam, Dispur, Guwahati -6.
- 15. PS to the PRC, Assam Bhawan, New Delhi.
- 16. All PS to Commissioner & Secretaries to the Govt. of Assam, Dispur, Guwahati -6
- 17. All PS to Secretaries to the Govt. of Assam, Dispur, Guwahati -6.
- 18. Content Manager, S. A (E) Deptt., Dispur, Guwahati-06.

Deputy Secretary to the Government of Assam General Administration Department

By order etc